

**STATEMENT SHOWING THE JUDGE WISE PENDING CASES OF THE COURTS OF SESSIONS JUDGES, WEST DISTRICT, TIS HAZARI COURTS, DELHI, FOR THE MONTH OF AUGUST 2021**

Sl. No.	Name of the Judicial Officer		Culpable Homicide					Other than Murder Cases					376 (D) Gang Rape	Transfer Petition Criminal	Complaint Case	Official Secret Act	SC/ST	Complaint Case SC/ST	Closure	Criminal Appeals	Criminal Revision	NDPS Act	COURT COMPLAINT	305 IPC	POTA	MACOCA	Misc. Application	BSES RP Ltd. Complaint	POCSO ACT	Complaint case MM trial	Misc. CRIMINAL	Cri. Cases	Criminal Trials against sitting MLAs & Mps U/s 8(1), 8(2) & 8(3)	Other than POCSO Cases	395	307/308 IPC	No. of undertrial prisoners granted bail but unable to furnish surety	Total
			302 IPC	304 IPC	306 IPC	304B IPC	364A IPC	376 IPC	376 (2)(g) IPC	other sessions cases																												
1	Sh. Dharmesh Sharma	D&SJ	21					1		75		1							112	101									16			0		0	327			
2	Dr. Archana Sinha	ASJ-06 (POCSO)	10							24					0				1	0							278				0		0	313				
3	Sh. Kumar Rajat	ASJ-07 (POCSO)	0												2				0								277			28	1	0	308					
4	Ms. Sugandha Aggarwal, (POCSO/SEBI/Human Rights/Drug & Cosmetics)	ASJ-01 (POCSO)	6			3	10	0	23		0					1			2	0						294	0			0	1	0	340					
5	Ms. Neha Paliwal	ASJ (FTSC) (POCSO)-01													2				1	0						180				0	0	0	183					
6	Sh. Ashok Kumar	ASJ (FTSC) (POCSO)-02																								203							203					
7	Sh. Ankur Jain	ASJ(SFTC)-1					166	21	0						0				0	2								0	1		0		0	190				
8	Sh. Nipun Awasthi	ASJ (FTSC) (RC)-01	0				192	0		21					1																			214				
9	Ms. Neha	ASJ (FTSC) (RC)-02	0				178	28	1						1					0							0			0				208				
10	Ms. Hemani Malhotra	ASJ-09	49	4		7				132									75	64											0			331				
11	Sh. Lal Singh	ASJ-05	43	7	6	12	3			145									40	35					2					0		0	293					
12	Sh. Manish Gupta	ASJ-04	44	4	2	11				146									46	41										0		0	294					
13	Sh. Sh. Pooran Chand, (SC/ST)	ASJ-02	44	9	10	11				143		0				44	16		21	12										0		0	310					
14	Sh. Vishal Singh (TADA/POTA/MACOCA)	ASJ-03	39	4	5	8	6			136									69	39				2	7					0		0	315					
15	Sh. Samar Vishal	ASJ-08	42	3	5	18	5			163									18	35										0		0	289					
16	Sh. Sudhanshu Kaushik	Spl. Judge, NDPS Act	29	2	9	7	0			176									28	26	117	1				14				0	5	0	414					
	<b>TOTAL</b>		327	33	37	74	17	547	49	1164	21	1	6	0	45	16	0	413	355	117	1	0	0	0	2	23	0	1232	0	16	1	0	28	5	2	0	4532	

STATEMENT SHOWING THE JUDGE WISE PENDING CASES OF THE COURTS OF DISTRICT JUDGE/ADDITIONAL DISTRICT JUDGES, WEST DISTRICT, TIS HAZARI COURTS, DELHI, FOR THE MONTH OF AUGUST 2021

Name of the Judicial Officer	Regular Civil Suits	Application under Arbitration & Conciliation Act-9/ OMP-I) Com	Divorce petition by mutual consent	Special Marriage Act	RCA (Regular Civil Appeal)	MCA (Misc. Civil Appeal)	Commercial Arbitration Suit	Arbitration & Conciliation Act-34/ OMP	Miscellaneous Cases	Execution	Misc. Execution Application	Probate Act Case	OMP (Commercial)	LAC-I	Guardianship Act Cases	Mental Health	LAC-II	Misc. Execution	CS (COMM) JPR	Civil Suit Commercial	Appeal DRC Act (RCT)	Public premises (Eviction of unauthorized occupants Act	Contempt Petition	State Financial Corporation Act.	Transfer Petitions	Miscellaneous Application	Arbitration Commercial	Fact Finding Enq.	Departmental Enquiry	Miscellaneous Cases R.T.I	OMP (I) Commercial	OMP Commercial	OMP (T) (COMM)	Trade Mark	Counter Claim	Review Petition	Criminal Trials against sitting MLAs & MPs U/s 6(1), 6(2) & 6(3)	Total	
1 Sh. Dharmesh Sharma	D&SJ	0	0		16	0	0	0		1					15	11			0	0	69	6			15	7	0											140	
2 Sh. Dinesh Bhatt	District Judge Commercial Court-01	0	88		0	0			1	18	0							0	486			2	0					0								0			595
3 Sh. Gurdeep Singh	District Judge Commercial Court-02	0	0		0	0			14	93	0							0	728			0	0					0			98				0			933	
4 Sh. Manish Sharma	ADJ-01	772	23		45	23			78	222	0							0				2	0					0							16			1181	
5 Sh. Umed Singh	ADJ-02	418	20	0	59	10				257	0	209	0	33		4	0	0	9		0				69							0	19	6				1113	
6 Ms. Shivali Sharma	ADJ-03	808	20	0	75	10				167	2							0						44			0	0					0					1126	
7 Ms. Harleen Singh	ADJ-04	780	16		79	14	0			226	0						3	0	4			4			50		0							18				1194	
8 Sh. Syed Zishan Ali Warsi	ADJ-05	719	25		35	6			47	209	2							0	2			4				0	0		0	0	0			27	1			1677	
9 Ms. Veena Rani	ADJ-06	729	27		59	2				208								0							49							0						1674	
Sh. Vinod Kumar Gautam	ADJ-07	733	1		33	0			6	177	1							6																4	0			961	
Sh. Pawan Singh Rajawat	ADJ-08	742	2		25				0	222								0	0			1			3									12	0			1007	
10 Sh. Lal Singh	ASJ-05																												1								1		
11 Sh. Pooran Chand	ASJ-02	0	0		0	0				0								0							0			1					0	0			1		
12 Sh. Vishal Singh (TADA/POTA/MACOCA)	ASJ-03	0	0		0	0				0								0							0	3	1						0	0			4		
TOTAL		5701	222	0	0	426	65	0	0	146	1800	1	213	0	33	15	11	4	3	6	1229	69	6	13	0	15	222	0	3	2	1	0	98	0	19	83	1	0	16467

**STATEMENT SHOWING THE JUDGEWISE PENDING CASES OF THE COURT OF PO MACT, WEST DISTRICT,  
TIS HAZARI COURTS, DELHI FOR THE MONTH OF AUGUST 2021**

S. No.	Name of the Judicial Officer	Designation	FATAL	INJURIES	DAMAGE OF PROPERITY	Misc. Application (MACT)	Compliance files	EXECUTIONS	Misc CIVIL APPEALS	DEPTT. ENQUIRY	CIVIL SUITS	RCA	Counter Claim	CONTEMPT PETITION	Arbitration Cases	Misc. Case (Civil)	Total
1	Sh. Pritam Singh	PO MACT -01	225	298	0	0		190	0	1	260	0	0	0	0	32	1006
2	Sh. Sudesh Kumar-II	PO MACT-02	248	413	1	66	30	69			0						827
	<b>TOTAL</b>		<b>473</b>	<b>711</b>	<b>1</b>	<b>66</b>	<b>30</b>	<b>259</b>	<b>0</b>	<b>1</b>	<b>260</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>32</b>	<b>1833</b>



Statement showing the Judge wise Pendency in the courts of DJS, West District for the month of AUGUST 2021

COURT COMPLEX		Civil Suits (Regular suit)	Eviction petitions under DRC Act	Applications u/s 27 and section 44/45 of DRC	Appeal against Misc. Order	Arbitration Petition Section 9	Appeals under ESIC Act	Fact finding. Inquiry	Execution Cases	Small cause suits	Miscellaneous cases	Other Civil	Execution (Civil)	MCA	RCA	U/S 44 DRC ACT	Petitions for Insolvency	Petition for Guardianship cases	Applications U/S 27 (Deposit of Rent of DRC	ESI Cases	Amenities u/s 44(U/s 44 & 45 of DRC ACT)	Misc. Rent Cases (Other Rent Cases)	Execution/Rent	SUCCESSION ACT	Misc. Application	Fact Finding Inquiry	Criminal Trials against sitting MLAs & Mps U/s Counter Claim	Contempt Misc./Petition	Mics. Execution	Inquest	Total		
WEST DISTRICT																																	
1	Ms. Susheel Bala Dagar Sr.CJ-cum-RC	383	95				10		154		29			7	20																	0	698
2	Sh. Anurag Das ACJ-cum-ARC	572	199					0			61		168						45		6		38	360									1449
3	Sh. Deepak Kumar-I CCJ-cum-ARC	638	239	39		3						32	348									34	55							0	0	1388	
4	Sh. Kishor Kumar JSCC-cum-ASCJ-cum-Guardianship Judge	914			16				154	11	104			67		13	4			16							6	12				1317	
5	Sh. Ankit Karan Singh CJ-01	860							382		74															1	14		4			1355	
6	Ms. Richika Tyagi CJ-02	891							433		45																7	16	6			1398	
7	Ms. Rishika Srivastava CJ-03	883							374																72							1329	
TOTAL		5161	533	39	16	3	10	0	1497	11	313	32	516	7	87	0	13	4	45	16	6	34	93	360	72	1	0	27	28	10	0	8934	